

ITEM NO.28

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3698/2024

RAJENDRA PRATAP SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 6370/2023 - EXEMPTION FROM FILING O.T.

Date : 06-02-2025 This matter was called on for hearing today.

For Appellant(s) :

Ms. Priya Maurya, Adv.
Mr. Sonu Chaurasiya, Adv.
Mr. Shashank Gusain, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) : Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has already been filed by sole respondent.

Photocopies of the original records from the High Court and Trial Court have been received.

Let the soft copies be provided to the Ld. Counsels for the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

The matter be processed for listing before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

MG